

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/21/KOB/2022
SECTION	252(3) C/ACT R/W NCLT RULE 87A
NAME OF PARTIES	M/S SUVAN TECHNOLOGY SOLUTIONS INDIA PVT LTD V/S THE REGISTRAR OF COMPANIES, KERALA & LAKSHADWEEP
PETITIONERS ADVOCATE/ PROFESSIONAL	GAJENDRA SINGH RAJPUROHIT, SREEDEVI S
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

COMPANY APPEAL(C/ACT)/21/KOB/2022

Nobody presents for the petitioner. Matter adjourned to 30.09.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**